

ITEM NO.88

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 9959/2024

M/S. YAUK ENGINEERS

Appellant(s)

VERSUS

UNION OF INDIA THROUGH GARRISON ENGINEER (AF)

Respondent(s)

Date : 15-01-2025 This appeal was called on for hearing today.

For Appellant(s) : Ms. Ritika Sethi, AOR

For Respondent(s) : Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole Respondent has already filed counter affidavit.

Hence, process the matter for listing before the Hon'ble
Court, as per rules.

SUJATA SINGH
Registrar

pm